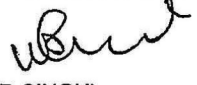


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI
CIRCULAR

Sub.- Regarding Option for Softcopy i.e. Online Law Software of "All India Reporter (accessed online via www.aironline.com)" and Softcopy i.e. Online Law Software of "Delhi Law Times (accessed online via www.onlinejudgments.com)" for the Year 2024 from the Judicial Officers of District Courts, Delhi except Trainee Officers for their Residence Library.

Sir/Madam,

All the Learned Judicial Officers of District Courts, Delhi including Judicial Officers on Deputation except Trainee Officers requested to give their option as per the enclosed proforma for subscribing the Softcopy i.e. Online Law Software of "All India Reporter (accessed online via www.aironline.com)" and Softcopy i.e. Online Law Software of "Delhi Law Times (accessed online via www.onlinejudgments.com)" for the year 2024 for their Residence Library but in case, any Judicial Officer do not want to opt for the Softcopy i.e. Online Law Software of "All India Reporter (accessed online via www.aironline.com)" and Softcopy i.e. Online Law Software of "Delhi Law Times (accessed online via www.onlinejudgments.com)" for the year 2024 and want to opt for the Hardcopy i.e. Bound Volumes of the Law Journals "All India Reporter" and "Delhi Law Times" for the year 2024, then they may send separate requisition for the same for their Residence Library latest by 30-11-2023 to Library, Room No. 374, Third Floor, Tis Hazari Courts, Delhi – 110054. It is informed to all the Learned Judicial Officers that they can either opt for the Softcopy i.e. Online Law Software of "All India Reporter (accessed online via www.aironline.com)" and Softcopy i.e. Online Law Software of "Delhi Law Times (accessed online via www.onlinejudgments.com)" or Hardcopy i.e. Bound Volumes of the Law Journals "All India Reporter" and "Delhi Law Times" for the year 2024 for their Residence Library.

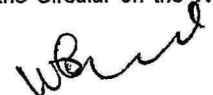

(UMED SINGH)
District Judge (Commercial Court) – 05,
Central District, Tis Hazari Courts, Delhi/
Ld. Chairperson, Centralized Library Committee

Enclosure:- As above.

No. 42613-513 /Option/Residence Library/Softwares/Journals/Library/THC/2023 Dated, Delhi the 10 4 OCT 2023

Copy forwarded for information and necessary action to:-

1. Learned Principal District & Sessions Judge, West District New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District, South-East District and Rouse Avenue, Delhi/New Delhi.
2. All the Learned Judicial Officers posted at Central District, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District, South-East District and Rouse Avenue, Delhi/New Delhi.
3. All the Learned Judicial Officers on Deputation.
4. All the Learned Officer-In-Charge Library at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka, Saket and Rouse Avenue Courts Complex, Delhi/New Delhi.
5. P.S. to Learned District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
6. The Administration Branch – I, Central District, Tis Hazari Courts, Delhi.
7. Information Officer-Cum-Librarian/Branch Incharge Library at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka, Saket and Rouse Avenue Courts Complex, Delhi/New Delhi.
8. For uploading on LAYERS.
9. The Website Committee, Tis Hazari Courts, Delhi with the request to upload the Circular on the Website of District Courts, Delhi.


(UMED SINGH)
District Judge (Commercial Court) – 05,
Central District, Tis Hazari Courts, Delhi/
Ld. Chairperson, Centralized Library Committee

PROFORMA FOR WILLINGNESS FOR SUBSCRIBING THE SOFTCOPY I.E. ONLINE LAW SOFTWARE OF "ALL INDIA REPORTER (ACCESSED ONLINE VIA WWW.AIRONLINE.COM)" AND SOFTCOPY I.E. ONLINE LAW SOFTWARE OF "DELHI LAW TIMES (ACCESSED ONLINE VIA WWW.ONLINEJUDGMENTS.COM)" FOR THE YEAR 2024 FOR RESIDENTIAL LIBRARY

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S. NO.	NAME OF THE SOFTWARE OF THE LAW JOURNAL FOR THE YEAR 2024	WHETHER WILLING TO OPT		IF YES, THEN TICK THE OPTION DESIRED
		YES	NO	SOFTCOPY
1.	ALL INDIA REPORTER {accessed online via www.aironline.com}			
2.	DELHI LAW TIMES {accessed online via www.onlinejudgments.com}			

SIGNATURE OF THE JUDICIAL OFFICER: _____